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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CP(CAA) No. 6/ 230-232/NCLT/AHM/2017 with CA 516/2017

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

Name of the Company: Sintex Infra Projects Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi i/b Singhi & Co. present for the Petitioner.

The record in CA 516/2016 on the file of the Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 516/2016 to this Tribunal.

List the matter on 07.02.2017 for hearing before admission.

3/2/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 3rd day of February, 2017.